HIGH COURT OF JAMMU & KASHMIR, AT JAMMU

(The Secretariat, Permanent Committee for Designation of Senior Advocates)

NOTIFICATION

No. 1344

Dated: 26/02

It is notified for the information of Advocates from Jammu province that the interaction of the Permanent Committee for Designation of Senior Advocates with Advocates from Jammu Province shall be conducted at High Court of J&K at Jammu in the afternoon on 2nd and 3rd of March, 2020 as per the schedule annexed herewith.

<u>By Order:</u>

(Rajeev Gupta)

Secretary, Permanent Committee for Designation of Senior Advocates Dated: <u>26/02/2020</u>

No. 36793-96/LP

Copy to the:

- 1. Registrar General, High Court of J&K, Jammu for Information
- 2. Principal Secretary to Hon'ble Chief Justice, High Court Wing, Jammu.
- 3. Registrar Judicial, High Court Wing, Jammu for information and with the request to kindly display the notification alongwith the list on the notice board outside the Bar Room of High Court wing at Jammu for information of Advocates mentioned in the list.
- A. Incharge, NIC High Court Wing, Jammu with the request to upload the notification alongwith the list on the High Court website for information of all the concerned.

Secreta

Permanent Committee for Designation of Senior Advocates

SCHEDULE FOR INTERACTION WITH ADVOCATES FROM JAMMU PROVINCE TO BE HELD ON 2nd MARCH, 2020

S. No.	Name of the Advocate
1.	Sh. Chander Mohan Koul
2.	Sh. Rajiv Jain
3.	Sh. Gagan Basotra
4.	Sh. Wasim Sadiq Nargal
5.	Sh. Poshker Nath Goja
6.	Sh. Abhinav Sharma
7.	Sh. Rohit Kapoor
8.	Sh. Pranav Kohli
9.	Sh. Bimal Roy Jad

SCHEDULE FOR INTERACTION WITH ADVOCATES FROM JAMMU PROVINCE TO BE HELD ON 3rd MARCH, 2020

S. No.	Name of the Advocate
1.	Sh. Dinesh Singh Chuahan
2.	Mrs. Seema Shekher
3.	Sh. Mohammad Usman Salaria
4.	Sh. Om Parkash Thakur
5.	Sh. Rahul Pant
6.	Sh. Rahul Bharti
7.	Sh. Surrinder Singh
8.	Sh. Vikram Sharma
9.	Smt. Monika Kohli